

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.185/2015
OA 2670/2012

this the 26th day of October, 2015

**Hon'ble Mr. V.Ajay Kumar, Member (J)
Hon'ble Dr.Birendra Kumar Sinha, Member (A)**

Prakash Rawat
Executive Engineer (P)
Group 'A', Aged 48 years
S/o Late G.P.Rawat
Central Public Works Department
O/o The Chief Engineer (South Zone)-V
CGO Complex, Trivandrum - 695522
(By Advocate: Shri Ashish Nischal) Petitioner.

Versus

Shri Madhusudan Prasad
Ministry of Urban Development
Nirman Bhawan
New Delhi – 110 011
(By Advocate: Shri A.K.Singh)Respondent

ORDER (ORAL)

By Hon'ble Mr. V.Ajay Kumar, Member (J)

The learned counsel for the applicant seeks leave of this Court to withdraw the Contempt Petition, as the order passed by this Tribunal has been modified by Hon'ble High Court in the Writ Petition filed by respondents against the Tribunal's order. Accordingly, the CP is dismissed as withdrawn.

(Dr.Birendra Kumar Sinha)
Member (A)

(V.Ajay Kumar)
Member (J)

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